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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3125/2021, CM APPL. 9491/2021 & CM APPL. 18918/2021  
FOUNDATION FOR INDEPENDENT JOURNALISM  
& ORS. .... Petitioners

versus

UNION OF INDIA & ANR. ... Respondents

+ W.P.(C) 3483/2021 & CM APPL. 27226/2021  
+ W.P.(C) 3659/2021, CM APPL. 11097/2021 & CM APPL.  
18916/2021  
+ W.P.(C) 5973/2021 & CM APPL. 18880/2021  
+ W.P.(C) 6188/2021 & CM APPL. 19591/2021  
+ W.P.(C) 7281/2021, CM APPL. 22944/2021 & CM APPL.  
46798/2024  
+ W.P.(C) 7284/2021, CM APPL. 22951/2021 & CM APPL.  
46558/2024  
+ W.P.(C) 11055/2024  
+ W.P.(C) 17024/2024  
+ W.P.(C) 17025/2024  
+ W.P.(C) 4912/2024, CM APPL. 20090/2024 & CM APPL.  
20091/2024  
+ W.P.(C) 6219/2024  
+ W.P.(C) 6220/2024  
+ W.P.(C) 6375/2024  
+ W.P.(C) 6390/2024  
+ W.P.(C) 6391/2024  
+ W.P.(C) 6393/2024  
+ W.P.(C) 7376/2024  
+ W.P.(C) 7377/2024  
+ W.P.(C) 7528/2024, CM APPL. 31345/2024 & CM APPL.  
31346/2024  
+ W.P.(C) 9137/2024  
+ W.P.(CRL) 2415/2024  
+ W.P.(CRL) 2766/2024  
+ W.P.(C) 9936/2025



**APPEARANCES on behalf of Advocates:**

Mr. Prasanna S., Ms. Injila Muslim Zaidi, Ms. Apoorva Singh & Mr. Prasanna B., Advocates in W.P.(C) 3125/2021 & W.P.(C) 3659/2021.  
Mr. Sidharth Chopra, Ms. Swikriti Singhania, Mr. Nitin Sharma, Ms. Sneha Jain, Mr. Vivek Ayyagari & Ms. Harshita Pothiraj, Advocates in W.P.(C) 17024/2024 & W.P.(C) 17025/2024.

Mr. Hrishikesh Baruah, Mr. Kumar Kshitij, Mr. Utkarsh Dwivedi, Mr. Pragma Agarwal, Mr. Yashaswy Ghosh & Ms. Nishtha Sachan, Advocates in W.P.(C) 4912/2024.

Mr. Varun Pathak, Ms. Ameer Rana, Mr. Vishesh Sharma & Ms. Varsha Jhavar, Advocates Respondent No. 2 in W.P.(C) 6219/2024 (through VC).

Mr. Aaditya Vijaykumar, Ms. Akshita Katoch, Mr. Anirudh Anand, Advocate for Petitioner in W.P.(C) 5973/2021 (through VC).

Mr. Apar Gupta, Ms. Vrinda Bhandari, Ms. Indumugi C., Mr. Naman Kumar & Ms. Avanti Deshpande, Advocates in W.P.(C) 6219/2024 & W.P.(C) 6375/2024.

Mr. N. B. Joshi, Mr. Anurag Ranjan Ms. Seema, Ms. Shweta Kapoor, Mr. Abhik, Mr. Rinku Mathur, Advocates for PTI in W.P.(C) 6188/2021.

Mr. Ishaan Kumar, Ms. Manika Pandey, Advocate for Petitioner in W.P.(C) 6219/2024 (through VC).

Ms. Nisha Bhambhani, Mr. Rajat Arora & Ms. Mariya Shabah, Advocates in W.P.(C) 6390/2024 & W.P.(C) 9936/2025

Mr. Darius Khambata, Mr. Mihir Desai & Mr. Avi Singh, Senior Advocates along with Ms. Astha Sharma, Ms. Mantika Haryahi, Ms. Chahan Parwani, Mr. Robin Bhatt & Mr. Bhanu Mishra, Advocates in W.P.(C) 7376/2024.

Mr. Sandeep Arya, Mr. Vikram Singh, Ms. Rupali Gupta, Ms. Vishruti Chauhan in WP (C) 7281 of 2021 & WP (C) 7284 of 2021 for Proposed Impleader (through VC).

Mr. Amit Tiwari, CGSC along with Ms. Ayushi Srivastava, Mr. Arpan Narwal, Mr. Ayush Tanwar & Mr. Kushagra Malik, Advocates for UoI



in W.P.(C) 6391/2024 & W.P.(C) 7528/2024.

Ms. Manisha Agarwal Narain, CGSC along with Mr. Navneet Saharn, Advocate for UoI in W.P.(C) 9137/2024.

Mr. Ripudaman Bhardwaj, CGSC along with Mr. Kushagra Kumar, Mr. Amit Kumar Rana & Ms. Pragati Trivedi, Advocates for Respondent in W.P.(C) 6375/2024 & W.P.(C) 7376/2024.

Ms. Nitya Ramakrishnan, Senior Advocate along with Mr. Mrigank Prabhakar & Ms. Astha Singh, Advocates in W.P.(C) 7528/2024.

Mr. Krishan Kumar, Mr Seemant Garg, Ms. Priya Pathak, Advocates in W.P.(C) 7377/2024 (through VC).

Mr. Jayant Malik & Mr. Syed Haroon, Advocate for Petitioner in W.P.(C) 9137/2024.

Ms. Shivalakshmi, CGSC along with Mr. Madhav Bajaj, Ms. Laavanya Kanshuk, Mr. Govind Sharma & Ms. Katyayani Joshi, Advocates for Respondent/ UoI in W.P.(C) 7376/2024.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE TEJAS KARIA**

**ORDER**

**08.01.2026**

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List before Another Bench, of which one of us (Tejas Karia, J) is not a member, on 16.01.2026.

**DEVENDRA KUMAR UPADHYAYA, CJ**

**TEJAS KARIA, J**

**JANUARY 8, 2026/ 'A'**